

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 798/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Reliance Universal Commercial Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME                     | DESIGNATION                       | SIGNATURE         |
|--------|--------------------------|-----------------------------------|-------------------|
| 1)     | Ms. Alpana Ghore         | Counsel                           | } <u>Praneeta</u> |
| 2)     | Mr. Sidhant<br>Samantray | Counsel                           |                   |
| 3)     | Ms. Praneeta Mehra       | Advocate                          |                   |
|        |                          | i/b M/s Jinnankar &<br>Associates |                   |

ORDER

CSP No. 744/230-232/NCLT/MB/MAH/2017  
CSP No. 792/230-232/NCLT/MB/MAH/2017  
CSP No. 793/230-232/NCLT/MB/MAH/2017  
CSP No. 794/230-232/NCLT/MB/MAH/2017  
CSP No. 795/230-232/NCLT/MB/MAH/2017  
CSP No. 796/230-232/NCLT/MB/MAH/2017  
CSP No. 797/230-232/NCLT/MB/MAH/2017  
CSP No. 798/230-232/NCLT/MB/MAH/2017

The Company Petitions are **allowed**, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)